

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1823/2004
MA 1542/2004

New Delhi this the 30th day of July, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

1. S.R.Kharbanda
S/O Late Shri K.C.Kharbanda,
C/O N.C.Kharbanda,
6th Floor, H.No.B-13,
Suvidha Apartments,
Sector-13, Rohini, New Delhi.
2. B.D.Sharma,
S/O Late Shri Raghunandan Prasad,
R/O 209-G, Naraina Vihar,
New Delhi.
3. Defence Services Civilian Pensioners
Welfare Association (Regd.)
Through its Zonal Secretary,
Dehradun Zone, Head Office : 394,
Sector 17, Panchkula-134109 (Haryana)
Shri M.L.Bhatia

(By Advocate Ms. Manita Verma) ..Applicants

VERSUS

1. Ministry of Defence
Through its Secretary,
Establishment Section,
South Block, New Delhi.
2. Union of India
Ministry of Personnel, Public
Grievances and Pensions,
Department of Personnel and Training
North Block, New Delhi-110001
Through its Secretary.
3. Engineer-in-Chief,
Army Headquarters,
Kashmir House, DHQ., P.O.
New Delhi-110011

..Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal, Chairman

MA 1542/2004

MA-1542/2004 is allowed subject to just exceptions. Filing of the joint application is

Ag

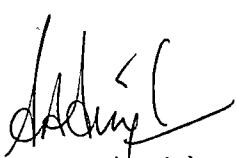
permitted.

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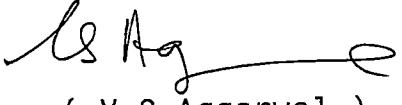
By virtue of the present application, the applicants seek promotion to the post of S.W. and for payment of arrears of pay and allowances. In this regard, the applicants have pleaded that they have already submitted a representation dated 23.10.2003 pertaining to which no decision as yet has been taken.

2. Once a representation had been filed, the representation should necessarily be decided at the threshold. Therefore, when the rights of the respondents are not likely to be affected, we deem it unnecessary to issue a show-cause while disposing of the present application.

3. It is directed that respondent no.3 would consider the said representation of the applicants and pass an appropriate speaking order within six months of the receipt of a certified copy of the present order and communicate it to the applicants. O.A. is disposed of.


(S.A.Singh)

Member (A)


(V.S. Aggarwal)

Chairman

'kdr'